

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI**

**ORDER**

In partial modification to earlier order No.42048-42158/F.1(3)/Gaz./2024 dated 11.11.2024, the following Judicial Officers are hereby authorized to act as Officer In-Charge of the Branches (Central), Tis Hazari Courts, Delhi as mentioned against their names, **with immediate effect:-**

S. N	Name of Branch/ Work assigned	Name of Judicial Officer	Link Officer
1	Administration Branch-II	Sh. Sunil Kumar Sharma Chairman (IT & Digitization) Delhi District Courts	Sh. Arun Sukhija, Judge, Family Court (West)
2	Nodal Officer (In Dealing with EODB)	Sh. Sunil Kumar Sharma Chairman (IT & Digitization) Delhi District Courts	Sh. Bharat Aggarwal Ld. ACJ-CCJ-ARC (Central)
3	Nodal Officer to check and verify the uploaded data on the portals of DOJs by the Judl.Branch,Central (POCSO)		
4	General Branch (Consumable items of Stationery, Store & Distribution Store and Purchase cell merged with Genl.Branch). To look after the work of Police Aid and work of process. (Judicial Branch)	Sh. Anuj Agarwal, Addl. Sessions Judge, (Spl. FTC-02, Central	Sh. Manoj Kumar District Judge, Comm.Court-05 (Central)
5	Record Room (Criminal, Civil & Sessions)	Sh. Satish Kumar, District Judge - 13, Central	Ms.Ruchi Agarwal Asrani, PO-MACT-01 (Central)
6	Digitization Cell (Central and Centralized Digitization Committee)	Sh. Satish Kumar, District Judge - 13, Central	Dr. Pankaj Sharma, PO MACT-02
7	Employees leave sanctioning Authority	Ms. Vandana, District Judge-08, Central	Sh. Jiten Mehra, District Judge (Central)
8	E-Sewa Kendra-cum-Facilitation Center (Central)	Sh. Deepak Garg, District Judge, Comm.Court (Central)	Sh. Manoj Kumar ASJ-(FTSC)(POCSO)-02 (Central)
9	Filing Section		
10	Disaster Management Cell	Sh. Ajay Pandey, District Judge, Comm.Court (Central)	Sh. Praveen Singh, District Judge, (Central)

  
18/11/25

11	R & I Branch	Sh. Ajay Pandey, District Judge, Comm.Court (Central)	Sh. Virender Kumar Kharta, ASJ (FTC)-02
12	Computer Branch (Central & West)	Sh. Sushil Anuj Tyagi Addl. Sessions Judge (Central)	Sh. Vinay Singhal District Judge-09 (Central)
13	Nodal Officer Centralized Computer Committee	Sh. Sushil Anuj Tyagi Addl. Sessions Judge (Central)	Ms. Sana Khan, Civil Judge-05 (Central)
14	Administrative work in Hindi respect of personal file. (Administration Branch-III)	Sh. Sushil Anuj Tyagi Addl. Sessions Judge (Central)	Sh. Sunil Kumar Sharma Chairman (IT & Digitization) Delhi District Courts

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

(SANJAY GARG-I)

Principal District & Sessions Judge (HQs)  
Delhi

No. 5743 - 5893 /F.1(3)/Gaz/2025

Dated 18 JAN 2025

Subject:- Authorization of Officer In-Charge (Central).

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (West) Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. The AO(J)/Branch In-Charge/Accounts Officer, all branches of (Central) Tis Hazari Courts, Delhi.
5. The P.S. to the undersigned.
6. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.
7. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)